Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer For election in Bidhan Sabha (name of the House) From Kutumba (R) Constituency (Name of the Constituency)

I Rajesh Kumar Son of Late Dilkeshwar Ram Aged 48 years, resident of Obara, P.O.- Obara, Thana-Obara, Dist- Aurangabad, Bihar is a Candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(1) I am a candidate set up by INC (Indian National Congress)

(2) Details of PAN and status of filing of Income tax return:

	Names	PAN NO.	The financial year for Which the last Income Tax Return has been filed	Total Income shown in Income
2.	Self Spouse	AFZPK9525J ADTPD4987B	2016-17 2016-17	Tax Return (in Rs.) 35,74,840.00 2,32,089.00
	Dependent 1		no	no
	Dependent 2	no	no	no
5.	Dependent 3	no	no	no

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI.no. (a)	Offence The details of cases where the court has taken	Description
	Cognizance, Sections of the Act and description Of the offence for which cognizance taken:	no
(b)	Name of the court, Case No. and Date of order Taking cognizance:	no
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	no

(4) Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the	
	Act and description of the offence for	no
	Which convicted:	

(b) Name of the Court(s), Case No. and no Date(s) of order(s).

(c) Punishment imposed no

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets: as on 31.03.2017

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

SI.No.	Description	Self	Spouse	Dependent1	Dependent2
(i)	Cash in hand	2,12,995.37	65,780.00	no	no
(ii)	In Bank a/c (FDI				
	Deposits and all oth Types of Deposits Including saving a/o Deposits with Finan Institutions, Non Ba Financial Companie Cooperative societi The amount in each Deposit	25,86,430.00 s), 5,39,757.00. cial nking s and es and	3,766.13	no	no
(iii)	CARTERIAN PARENTE WAS	'shares nies/) no	no	no
	And the amount.				
(iv)	Postal Savings, Insu Policies and investn In any Financial Instrument in Post (Or Insurance Comp. And the amount	rance 1,000.00 nent 1,16,155.00 Office	no	no	no
(v)		or 25,000.0 n, 22,49,061.0		no	no
(vi)) Motor Vehicles/Airo Yachts/Ships(details			no	no

50	Registration No. etc, Year Of Purchase and amount	Motor-Lorry BR01BF2822 BR01G2822 BR01GF2822 2011, 10,37,531. 1999, 12,00,000. 2016, 26,48,245	00		
(vii)	Jewelry, bullion and Valuable thing(give Details of weight & Value)	Gold- 30 gm 82,400.00	Gold- 75 gm 1,98,540.00	no	no
(viii)	Any other assets such Value of claims/interest	Petrol Pump at Naubatpur 1,26,95,847.00			
(iv)	Gross Total Value	2.40.65.371.37	2,68,086.13	zero	zero

B Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

SI.No.	Description	Self	Spouse	Dependent1	Dependent2
(i)	Agricultural Land	Naubatpur	Chilbili		
63	Location(s)	Khata- 233	233	no	no
	Survey no.(s)	Khata- 106	106		
	Area(Total Measurment				
	In acres)	0.32 D	0.32 D	no	no
	Whether inherited				
	Properties				
	(Yes or No)	no	no	no	no
	Date of purchase				
	In case of self	2003	2003	no	no
	Acquired property	2005	2005		
	•		2 20 200 00		no
	Cost of Land(in case of	3,30,000.00	2,80,000.00	no	110
	Purchase) at the time				
	Of purchase				
	Any Investment on the	no	no	no	no
	Land by way of developm	ent,			
	Construction etc.				
	Approximate Current	40,80,000.00	34,00,000.00	no	no

(ii) Non Agricultural Land



	Location(s) Survey number(s)	no	o	no	no	no
	Survey number(s)					•
	Area (Total measurement					
	In sq ft)	no		no	no	no
	Whether inherited					
	Property					
	(Yes or No)	no		no	no	no
	Date of purchase					
	In case of self					
	Acquired property	no		no	no	no
	Cost of Land (in case					
	Of purchase) at the					
	Time of purchase	no		no	no	no
	Any Investment on					
	The land by way of					
	Development,					
	Construction etc	no		no	no	no
	Approximate Current					
	Market value	no		no	no	no
(iii) Co	ommercial Buildings					
	(including apartments)					
	Location(s)					
	Survey number(s)	no		no	no	no
	Built up Area(Total					
	Measurment in sq ft)	no		no	no	no
	Whether inherited					
	Property (Yes or No)	no		no	no	no
	Date of purchase in					
	Case of self acquired					
	Property	no		no	no	no
	Cost of property (in case					
	Of purchase) at the				1,980	12/20
	Time of purchase	no		no	no	no
4	Any Investment on					
	The property by way					
	Of development,					
	Construction etc	no		no	no	no
	44400 March 1977	609%			2000	

Approximate



	Current market				
	Value	no	no	no	no
fiv) Residential Buildings (includi	na			
11.0	Apartments)	Share 1/3	22	122	
	Location(s)	3 C. S.	по	no	no
	Survey number(s)	Share 1/3			
	Survey number(s)	4H-50 BHC			
		Patna Khata 49			
	Dorse	nal at Noida			
	reisc	onal at Nolda			
	Area (Total measurement	1800,400	no	no	no
	In sq ft)	1182 sq ft			
	Built up Area	1000 100	5200	2000	
	(Total measurement	1800,400	no	no	no
	In sq ft)	1182 sq ft			
	Whether inherited	Yes 1/3	no	no	по
	Property (Yes or No)	Yes 1/3	110	110	110
	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	No			
	Date of purchase in	March 2016	no	no	no
	Case of self acquired				
	Property				
	Cost of property (in case	45,36,959	no	no	no
	Of purchase) at the time	65 65			110
	Of purchase				
				100	
	Any Investment on the	no	no	no	no
	Land by way of				
	Development,				
	Construction etc				
	Approximate Current	33,00,000.00	no	no	no
	Market value	45,36,959.00	110	110	110
(v)	Others (such as Interest				
	in property)	no	no	no	no
(vi)	Total of Current Market 1	,19,16,959.00	34,00,000.00	no	no
	Value of (i) to (v) above	S (S) (E)	100 W 100 E		
	The second secon				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

Sl.No. Description

(i) Loan or dues to Bank/

Self

Dependent1

Dependent2



	Financial Institution(s)	0			
	Name of Bank or FI	Allahabad Ban	L.		
- 9	Amount outstanding	noida,	in.		
	Nature of loan	Union Bank of	India		
		Bahadurpur	mais		
		24,74,339.00	no	no	no
		13,94,000.00	10271	11.202.55	1-55571
	Loan or dues to				
	Any individuals/Entity				
	Other than mentioned				
	In (i) above				
	Name(s)				
	Amount outstanding	26,46,701.00	no	no	no
	Nature of loan				
	Any other liability	no	no	no	no
	Grand Total Liabilities	65,15,040.00	no	no	no
(ii)	Government Dues				
	Dues to departments				
	Dealing with government	no	no	no	no
	Accommodation				
	Dues to departments	no	no	no	no
	Dealing with supply of				
	Water			27	
	Dues to departments	no	no	no	no
	Dealing with supply of				
	Electricity				
	Dues to departments				
	Dealing with supply of	no	no	no	no
	Telephone/mobiles				
	Ques to departments				
	Dealing with gonernment				
	Transport (including	no	no	no	no
	Aircrafts and helicopters)				
	Income Tax Dues	no	no	no	no
	Wealth Tax Dues	no	no	no	no
	Service Tax Dues	no	no	no	no
	Municipal/Property	no	no	no	no
	Tax Dues		F FINES	47	
		T N	- 5 th		

BEST

Sales Tax Dues	no	no	no	no
Any other dues	no	no	no	no
Grand total of all Govt	no	no	no	no

(7) Details of profession or Occupation:

- a. Self- MLA, Business
- b. Spouse-Business

(8) My educational qualification is as under:

A.H.S. Surkhi, Bihar School Exam Bo	oard Patna	1984	Matric
St. Columbus College, Hazaribagh,	R.University	1986	Inter
St. Columbus college, Hazaribagh,	R.U.	1988	B.A.
St. Columbus College, Hazaribagh,	R.U.	1989	B.A.(H)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. 1	Name of	the Candidate	Rajesh Kumar
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- 2. Full Postal address Village- Obra, P.O.- Obra, Dist- Aurangabad
- Number and Name of The constituency and State
 Kutumba (Bidhan Sabha), Bihar
- Name of the political
 Party which set up the
 Candidate (otherwise Indian National Congress
 Write Independent)
- (a) Number of cases in Not Applied Which conviction order
 Passed (other than those Referred to in Form 26)
 - (b) Total number of Pending Cases where the coart(s) Have taken cognizance Not Applied

6.	PAN OF		Year for which	Total Income	
			Last I.T.Return Filed		
	(a) Candidate	AFZPK9525J	F.Y 2016-17	35,74,840.00	
	(b) Spouse	ADTPD4987B	F.Y 2016-17	2,32,089.00	
	(c) Dependents	Applied	NO	no	



7.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent1	Dependent2	
A.						
	Assets(Total value)	2,40,65,371.37	2,68,086.13	no	no	
В.	Immovable Assets					
	(i) Purchase Price and					
	Development cost					
	Of immovable					
	Property					
	(Total value)	48,66,959.00	2,80,000.00	no	no	
	(ii) Approximate					
	Current Mar	ket				
	Price of asse	ts				
	(Total Value)	1,19,16,959.00	34,00,000.00	no	no	
8.	Liabilities					
	(i) Government					
	Dues (Total)	no .	no	no	no	
	(ii) Loan from Bank,					
	Financial					
	Institutions					
	& others					
	(Total)	38,68,339.00) no	no	no	
9.	Highest educational	qualification:				
Э.						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at this the day of 2018 (RAJESH KUMAR) KUTUMBA